

Delhi, for the year 1978-79, within the stipulated period. [Placed in Library. *See* No. LT-326/80].

Report (1978-79) of the Central Institute of Higher Tibetan Studies, Varanasi and Statement giving reasons for not laying the Accounts (1978-79) of the Institute within the stipulated period and related papers

SHRI B. SHANKARANAND: Sir, I also beg to lay on the Table.

(XIII) (a) Second Annual Report of the Central Institute of Higher Tibetan Studies, Varanasi, for the year 1978-79, together with a Review by Government on the working of the Institute.

(b) Statement giving reasons for not laying the Annual Accounts of the Central Institute of Higher Tibetan Studies, Varanasi, for the year 1978-79, together with the Audit Report thereon, within the stipulated period. [Placed in Library. *See* No. LT-253/80 for (a) and (b)].

Various reports etc. of various Central Institutions and related Papers

SHRI B. SHANKARANAND: Sir, I also beg to lay on the Table a copy each of the following papers: —

(i) (a) Annual Report of the Regional Engineering College, Durgapur, for the year 1977-78, and a Review by Government thereon.

(b) Statement (in English and Hindi) giving reasons for the delay in laying the Annual Report/Audit Report and for not laying simultaneously the Hindi version of the Annual Report mentioned at (a) above.

[Placed in Library. *See* No. LT-252/80 for (a) and (b).]

(ii) Annual Accounts of the Regional Engineering College, Calicut, for the year 1977-78, and the Audit Report thereon, together with a

statement (in English and Hindi) giving reasons for the delay in laying and for not laying simultaneously the Hindi version of the document. [Placed in Library. *See* No. LT-245/80].

(iii) Annual Audited Accounts of the document. [Placed in Library. Calcutta, for the year 1977-78, together with a statement (in English and Hindi) giving reasons for the delay in laying and for not laying simultaneously the Hindi version of the document. [Placed in Library. *See* No. LT-262/80].

(iv) Annual Report of the Visva Bharati University, Santiniketan, for the year 1978-79, and a Review by Government on the working of the University, together with a statement (in English and Hindi) giving reasons for not laying simultaneously the Hindi version of the Report. [Placed in Library. *See* No. LT-295/80].

(v) (a) Fourteenth Annual Report of the Malaviya Regional Engineering College, Jaipur, for the year 1978-79, together with a Review by Government on the working of the College.

(b) Statement (in English and Hindi) giving reasons for not laying simultaneously the Hindi version of the Report mentioned at (a) above and also for not laying the Audited Statement of Accounts, together with Audit Report thereon for the year 1978-79, alongwith the Report.

[Placed in Library. *See* No. LT-275/80 for (a) and (b).]

(vi) (a) Annual Administration Report of the Regional Engineering College, Tiruchirapalli, for the year 1978-79, together with a Review (in English and Hindi) by Government on the working of the College.

(b) Annual Statement of Accounts of the Regional Engineering College, Tiruchirapalli, for the year 1978-79, and the Audit Report thereon.

(c) Statement (in English and Hindi) giving reasons for not laying simultaneously the Hindi version of the papers mentioned at (a) and (b) above.

[Placed in Library. See No. LT-280/80 for (a) to (c)].

(vii) (a) Annual Report of the Regional Engineering College, Calicut, for the year 1978-79, together with a Review (in English and Hindi) by Government on the working of the College.

(b) Statement (in English and Hindi) giving reasons for not laying simultaneously the Hindi version of the Report mentioned at (a) above and also for not laying Audited Statement of Accounts and Audit Report of the Regional Engineering College, Calicut, for the year 1978-79.

[Placed in Library. See No. LT-279/80 for (a) and (b)].

(viii) (a) Annual Report (in English and Hindi) of the Central Institute of English and Foreign Languages, Hyderabad, for the year 1978-79, together with a statement by Government accepting the Report.

(b) Certified Annual Accounts of the Central Institute of English and Foreign Languages, Hyderabad, for the year 1978-79, together with a statement (in English and Hindi) giving reasons for not laying simultaneously the Hindi version of the document.

[Placed in Library. See No. LT-254/80 for (a) and (b)]

(ix) (a) Annual Report and Accounts of the Technical Teachers' Training Institute, Adyar (Madras) for the year 1978-79, together with the Audit Report on the Accounts.

(b) Review (in English and Hindi) by Government on the working of the Institute.

(c) Statement (in English and Hindi) giving reasons for not having; simultaneously the Hindi version of the papers mentioned at (a) above.

[Placed in Library. See No. LT-289/80 for (a) to (c)].

(x) (a) Biennial Report (in Hindi) of the Visvesvaraya Regional College of Engineering, Nagpur, for the year 1976-77 and 1977-78.

(b) Annual Accounts of the Visvesvaraya Regional College, of Engineering, Nagpur, for the year 1977-78, and the Audit Report thereon (English and Hindi versions).

(c) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. See No. LT-251/80 for (a) to (c)]

(xi) (a) Annual Report and Accounts (in Hindi) of the Regional Engineering College, Silchar, for the year 1977-78, together with the Auditors' Report on the Accounts.

(b) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT-263/80 for (a) and (b)].

(xii) Annual Report (in Hindi) of the Kendriya Vidyalaya Sangathan, New Delhi, for the year 1978-79.

[Placed in Library. See No. LT-76/80].

(xiii) (a) Annual Report (in Hindi) of the Sardar Vallabhbhai Regional College of Engineering and Technology, Surat (Gujarat) for the year 1977-78.

(b) Annual Accounts (in Hindi) of the Sardar Vallabhbhai Regional College of Engineering and

Technology, Surat (Gugajat) for the year 1977-78, and the Audit Report thereon.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. See No. LT-247/80 for (a) to (c)].

I. Goa, Daman and Diu Children (First Amendment) Rules 1978 and related papers.

II. Notifications of the Pondicherry Administration and related papers.

III. Notifications of the Delhi Administration and related papers.

IV. The Antiquities and Art Treasures (Amendment) Rules, 1979.

SHRI B. SHANKARANAND: Sir, I also beg to lay on the Table.

I. A copy of the Goa, Daman and Diu Administration, Notification No. 6-35/75-LSG, dated the 8th February, 1979, publishing the Goa Daman and Diu, Children (First Amendment) Rules, 1978, under sub-section (3) of section 59 of the Children Act, 1960, alongwith a statement (in English and Hindi) giving reasons for the delay in laying and also for not laying simultaneously the Hindi version of the Notification.

[Placed in Library. See No. LT-62/80].

II. (i) A copy each of the following Notifications of the Pondicherry Administration under sub-section (3) of section 59 of the Children Act, 1960: —

(a) Notification G.O.Mo. No. 232/78-HEW (SW), dated the 13th December, 1978, publishing the Pondicherry Children (Amendment) Rules, 1978.

(b) Notification G.O. Ms. No. 145/79-HEW(HW), dated the 10th July, 1979, publishing, the Pondicherry Children (Amendment) Rules, 1979.

(c) A statement (in English and Hindi) giving reasons for the delay in laying and also for not laying simultaneously the Hindi version of the Notifications mentioned at (i) above.

[Placed in Library. See No. LT-62/80 for (a) and (b)].

III. (i) A copy each (in English and Hindi) of the following Notifications of the Delhi Administration, under sub-section (3) of section 59 of the Children Act, 1960:—

(a) Notification No. F43(C.A.)/ICW/DSW/78, dated the 29th September, 1978, publishing the Delhi Children (Amendment) Rules, 1978

(b) Notification No. F. 43(CA.)/ICW/DSW/79, dated the 14th November, 1979, publishing the Delhi Children (Amendment) Rules, 1979.

(ii) A statement (in English and Hindi) giving reasons for the delay in laying the Notifications mentioned at (i) above

[Placed in Library. See No. LT-62/80 for (a) and (b)].

IV. A copy (in English and Hindi) of the Archaeological Survey of India, Notification G.S.R. No. 683(E), dated the 6th December, 1979, publishing the Antiquities and Art Treasures (Amendment) Rules, 1979, under sub-section (3) of section 31 of the Antiquities and Art Treasures Act 1972.

[Placed in Library. See No. LT 327/80].

Report and Audited Accounts (1978-79) of the Betwa River Board, Jhansi and related papers.

THE MINISTER OF COMMERCE STEEL AND MINES AND CIVIL SUPPLIES (SHRI PRANAB MUKHERJEE) : Sir, on behalf of Shri A. B. A. Ghani Khan Chaudhuri, I beg to lay on the Table a copy (in English and Hindi) of the First Annual Report and Audited Accounts of the Betwa River Board, Jhansi, for the